

बाढ़ से हुये नुकसानों को पूरा करने के लिये उत्तर प्रदेश को केन्द्रीय सहायता

\*५१४. मौलाना एम० फारुकी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार उत्तर प्रदेश की सरकार को जहाँ कई साल से बराबर आने वाली बाढ़ की वजह से बड़ी बड़ी बरबादियाँ और नुकसान हो रहे हैं, उन्हें पूरा करने के लिये कुछ सहायता देने का इरादा रखती है ; और

(ख) यदि हाँ, तो कितनी सहायता देने का इरादा है ?

†[CENTRAL AID TO U. P. FOR FLOOD RELIEF

\*514. MOULANA M. FARUQI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of India propose to give any aid to the Government of Uttar Pradesh as compensation for the huge losses and damages suffered by that State on account of the floods which have been occurring there continuously for several years; and

(b) if so, how much is proposed to be given?]

वित्त उपमंत्री (श्रीमती तारकेश्वरी सिन्हा) : (क) और (ख). राज्यों में बाढ़ से जो बरबादी और नुकसान होता है उसे पूरा करने के लिए केन्द्रीय सरकार राज्य सरकारों को कोई सहायता नहीं देती। राज्य सरकारें बाढ़ आदि दैवी विपत्तियों के कारण सहायता-कार्य पर जो खर्च करती हैं उसकी पूर्ति के लिए उन्हें केन्द्रीय सरकार से सहायता मिलती है। उत्तर प्रदेश की सरकार को दैवी विपत्तियों के कारण केन्द्रीय सरकार द्वारा सहायता के रूप में १९५४-५५ से १९५७-५८ तक २<sup>१</sup>/<sub>३</sub> करोड़ रुपये का कर्ज और लगभग २ करोड़

१० लाख रुपये का अनुदान दिया जा चुका है।

†[THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) and (b). No Central assistance is given to States as compensation for losses and damages suffered by them on account of floods. Central assistance is available to State Governments to supplement their expenditure on relief operations on account of natural calamities including floods. During the years 1954-55 to 1957-58 the U.P. Government have been given a loan of Rs. 2<sup>1</sup>/<sub>3</sub> crores and a grant of Rs. 2.10 lakhs approximately as Central assistance on account of natural calamities.]

CENTRAL JAIL AT TEHAR

\*519. MOULANA M. FARUQI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress so far made in the construction of the Central Jail at Tehar;

(b) the amount so far spent on the construction of the building; and

(c) by what time the construction is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) All the principal buildings have already been completed and only a few ancillary buildings remain.

(b) Rs. 70.04 lakhs (besides Rs. 4.25 lakhs on electric installation).

(c) By March 1959

BUILDING FOR THE NATIONAL MUSEUM, DELHI

\*520. MOULANA M. FARUQI: Will the Minister of SCIENTIFIC RESEARCH